

COMMISSIONER OF STATE TAX, MAHARASHTRA STATE, MUMBAI

Vikrikar Bhavan, Mazgaon, Mumbai 400 010, dated the 23rd June 2017.

NOTIFICATION

MAHARASHTRA GOODS AND SERVICE TAX ACT, 2017.

No. PWR-GST/2017/01/ADM-8.— In exercise of the powers conferred by sub-section (2) of section 4 of the Maharashtra Goods and Services Tax Act, 2017 (Mah. XLIII of 2017) (hereinafter referred to as “State Tax Act”), the Government of Maharashtra, hereby with effect from the 23rd June 2017 specifies the entire area comprised within the State or, as the case may be, the local area mentioned in column (4) of the Schedule appended hereto, to be areas over which the officers for the time being holding the respective posts stated in column (2) against the said areas, shall have jurisdiction :—

Schedule

Sr. No. (1)	Designation of the Post and Head Quarter (2)	Mahavikas Code (3)	Area (4)
1.	Deputy Commissioner of State Tax (Commissioner Office), 1 To 15, Mumbai.	CST-ADM-E-001 TO 015	Whole of the State.
2.	Deputy Commissioner of State Tax (Vigilance), Mumbai.	CST-ADM-E-016	Whole of the State.
3.	Deputy Commissioner of State Tax (Internal Audit), 1 To 7, Mumbai.	CST-AUI-E-001 TO 007	Whole of the State.
4.	Deputy Commissioner of State Tax (Legal), 1 To 10, Mumbai.	CST-LGL-E-001 TO 010	Whole of the State.
5.	Deputy Commissioner of State Tax (Court Matter), 1 To 8, Mumbai.	CST-LGL-E-011 TO 018	Whole of the State.
6.	Deputy Commissioner of (State Tax (Establishment) /(Training And Publicity), 1 To 6, Mumbai.	SCS-EST-E-001 TO 006	Whole of the State.
7.	Deputy Commissioner of State Tax (Economic Intelligence Unit), 1 To 5, Mumbai.	SCS-EIU-E-001 TO 005	Whole of the State.
8.	Deputy Commissioner of State Tax (MAHAVIKAS), 1 To 5, Mumbai.	SCS-MHV-E-001 TO 005	Whole of the State.
9.	Deputy Commissioner of State Tax (Public Relations), Mumbai.	MUM-PRO-E-001	Whole of the State.
10.	Deputy Commissioner of State Tax (Appeal), 1 to 6, Mumbai.	MUM-APP-E-001 TO 006	Whole of the State.
11.	Deputy Commissioner of State Tax (Registration), 1 To 4, Mumbai.	MUM-VAT-E-101 TO 104	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
12.	Deputy Commissioner of State Tax (Return), 1 To 3, Mumbai.	MUM-VAT-E-301 TO 303	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
13.	Deputy Commissioner of State Tax (704 Unit), 1 To 4, Mumbai.	MUM-VAT-E-201 TO 204	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
14.	Deputy Commissioner of State Tax (Recovery), 1 To 2, Mumbai.	MUM-VAT-E-501 TO 502	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
15.	Deputy Commissioner of State Tax (LTU Unit), 1 To 48, Mumbai.	MUM-VAT-E-601 TO 648	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
16.	Deputy Commissioner of State Tax (Business Audit 1 and 2), 1 To 14, Mumbai.	MUM-VAT-E-801 TO 814	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
17.	Deputy Commissioner of State Tax (Business Audit 3 and 4), 15 To 28, Mumbai.	MUM-VAT-E-815 TO 828	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
18.	Deputy Commissioner of State Tax (Issue Based Business Audit), 1 To 14, Mumbai.	MUM-VAT-E-901 TO 914	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
19.	Deputy Commissioner of State Tax (Refund Audit) 1 To 16, Mumbai.	MUM-VAT-E-701 TO 716	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
20.	Deputy Commissioner of State Tax (Cross Check Memo Unit), Mumbai.	MUM-VAT-E-401	Whole of the State.
21.	Deputy Commissioner of State Tax (Investigation), 1 To 6, Mumbai.	MUM-INV-E-001 TO 006	Whole of the State.
22.	Deputy Commissioner of State Tax (Border Check Post), 1 To 2, Mumbai.	MUM-BCP-E-001 TO 002	Whole of the State.
23.	Deputy Commissioner of State Tax (Office of The Joint Commissioner of State Tax-Border Check Post), Mumbai.	MUM-AST-E-001	Whole of the State.
24.	Deputy Commissioner of State Tax (Assessment) B-123, B-137, Deputy Commissioner of State Tax (ADM), M-27, Mumbai.	MUM-BST-E-001 TO 003	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
25.	Deputy Commissioner of State Tax (Survey), 1 To 2, Mumbai.	MUM-SUR-E-001 TO 002	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
26.	Deputy Commissioner of State Tax (Profession Tax), 1 To 2, Mumbai.	MUM-PTO-E-001 TO 002	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
27.	Deputy Commissioner of State Tax (VAT), 1 To 5, Thane.	THA-VAT-E-001 TO 005	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
28.	Deputy Commissioner of State Tax (Investigation), 1 To 2, Thane.	THA-INV-E-001 TO 002	Whole of the State.
29.	Deputy Commissioner of State Tax (Internal Audit), Thane.	THA-AUI-E-001	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
30.	Deputy Commissioner of State Tax (VAT ADM), Kalyan.	KAL-VAT-E-001	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
31.	Deputy Commissioner of State Tax (VAT ADM), Palghar.	PAL-VAT-E-001	Limits of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad.
32.	Deputy Commissioner of State Tax (VAT), 1 To 5, Kalyan.	KAL-VAT-E-002 TO 006	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
33.	Deputy Commissioner of State Tax (VAT), 1 To 4, Palghar.	PAL-VAT-E-002 TO 005	Limits of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad.
34.	Deputy Commissioner of State Tax (Investigation), Bhayander.	BHY-INV-E-001	Whole of the State.
35.	Deputy Commissioner of State Tax (Border Check Post), Achhad, Palghar	BHY-BCP-E-001	Whole of the State.
36.	Deputy Commissioner of State Tax (ADM), M-55, Palghar	PAL-BST-E-001	Limits of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad.
37.	Deputy Commissioner of State Tax (Internal Audit), Bhayander.	BHY-AUI-E-001	Limits of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad.
38.	Deputy Commissioner of State Tax (VAT) 1 TO 5, Bhayander.	BHY-VAT-E-001 TO 005	Limits of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad.
39.	Deputy Commissioner of State Tax (VAT), 1 To 10, (Raigad) Belapur.	RAI-VAT-E-001 TO 010	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
40.	Deputy Commissioner of State Tax (Investigation), (Raigad) Belapur.	RAI-INV-E-001	Whole of the State.
41.	Deputy Commissioner of State Tax (Internal Audit), (Raigad) Belapur.	RAI-AUI-E-001	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
42.	Deputy Commissioner of State Tax (VAT ADM), Alibag.	ALI-VAT-E-001	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
43.	Deputy Commissioner of State Tax (VAT), Alibag.	ALI-VAT-E-002	Limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
44.	Deputy Commissioner of State Tax (LTU Unit), 1 To 24, Pune.	PUN-VAT-E-601 TO 624	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
45.	Deputy Commissioner of State Tax (Internal Audit), 1 To 3, Pune.	PUN-AUI-E-001 TO 003	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
46.	Deputy Commissioner of State Tax (Profession Tax), Pune.	PUN-PTO-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
47.	Deputy Commissioner of State Tax (Registration), 1 To 2, Pune.	PUN-VAT-E-101 TO 102	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
48.	Deputy Commissioner of State Tax (Survey), Pune.	PUN-SUR-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
49.	Deputy Commissioner of State Tax (Appeal) 1 TO 2, Pune.	PUN-APP-E-001 TO 002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
50.	Deputy Commissioner of State Tax (Return), Pune.	PUN-VAT-E-301	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
51.	Deputy Commissioner of State Tax (Recovery), Pune.	PUN-VAT-E-501	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
52.	Deputy Commissioner of State Tax (ADM), M-65 And M-66, Pune.	PUN-BST-E-001 TO 002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
53.	Deputy Commissioner of State Tax (Investigation), 1 To 2, Pune.	PUN-INV-E-001 TO 002	Whole of the State.
54.	Deputy Commissioner of State Tax (Issue Based Audit), Pune.	PUN-VAT-E-901	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
55.	Deputy Commissioner of State Tax (704 Unit), 1 TO 2, Pune.	PUN-VAT-E-201 TO 202	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
56.	Deputy Commissioner of State Tax (Business Audit), 1 To 12, Pune.	PUN-VAT-E-801 TO 812	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
57.	Deputy Commissioner of State Tax (Refund Audit And Check Memo Unit), 1 To 6, Pune.	PUN-VAT-E-701 To 706	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
58.	Deputy Commissioner of State Tax (ADM), M-81, Kolhapur.	KOL-BST-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
59.	Deputy Commissioner of State Tax (VAT), 1 To 9, Kolhapur.	KOL-VAT-E-001 To 009	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
60.	Deputy Commissioner of State Tax (Investigation), Kolhapur.	KOL-INV-E-001	Whole of the State.
61.	Deputy Commissioner of State Tax (Internal Audit), Kolhapur.	KOL-AUI-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
62.	Deputy Commissioner of State Tax (VAT ADM), Satara.	SAT-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
63.	Deputy Commissioner of State Tax (VAT), 1 To 3, Satara.	SAT-VAT-E-002 To 004	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
64.	Deputy Commissioner of State Tax (VAT ADM.), Sangli.	SAN-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
65.	Deputy Commissioner of State Tax (VAT), 1 To 2, Sangli.	SAN-VAT-E-002 To 003	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
66.	Deputy Commissioner of State Tax (VAT ADM.), Ratnagiri.	RAT-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
67.	Deputy Commissioner of State Tax (VAT), Ratnagiri.	RAT-VAT-E-002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
68.	Deputy Commissioner of State Tax (VAT ADM.), Oras.	ORA-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
69.	Deputy Commissioner of State Tax (VAT), 1 To 3, Solapur.	SOL-VAT-E-001 TO 003	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
70.	Deputy Commissioner of State Tax (Investigation), Solapur.	SOL-INV-E-001	Whole of the State.
71.	Deputy Commissioner of State Tax (ADM) M-75, Nashik.	NAS-BST-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
72.	Deputy Commissioner of State Tax (VAT), 1 To 13, Nashik.	NAS-VAT-E-001 TO 013	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
73.	Deputy Commissioner of State Tax (Investigation), Nashik.	NAS-INV-E-001	Whole of the State.
74.	Deputy Commissioner of State Tax (Internal Audit), Nashik.	NAS-AUI-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
75.	Deputy Commissioner of State Tax (VAT ADM), Malegaon.	MAL-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
76.	Deputy Commissioner of State Tax (VAT ADM), Ahmednagar.	AHM-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
77.	Deputy Commissioner of State Tax (VAT), 1 To 3, Ahmednagar.	AHM-VAT-E-002 TO 004	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
78.	Deputy Commissioner of State Tax (VAT) 1, Dhule.	DHU-VAT-E-002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
79.	Deputy Commissioner of State Tax (Investigation), Jalgaon.	JAG-INV-E-001	Whole of the State.
80.	Deputy Commissioner of State Tax (Border Check Post), Haddakhed, Dhule.	DHU-BCP-E-001	Whole of the State.
81.	Deputy Commissioner of State Tax (Border Check Post), Navapur, Nandurbar.	NAD-BCP-E-001	Whole of the State.
82.	Deputy Commissioner of State Tax (VAT ADM), Dhule.	DHU-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
83.	Deputy Commissioner of State Tax (VAT), 1 To 4, Jalgaon.	JAG-VAT-E-001 TO 004	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
84.	Deputy Commissioner of State Tax (VAT), 1 To 9, Aurangabad.	AUR-VAT-E-001 TO 009	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
85.	Deputy Commissioner of State Tax (Investigation), Aurangabad.	AUR-INV-E-001	Whole of the State.
86.	Deputy Commissioner of State Tax (Internal Audit), Aurangabad.	AUR-AUI-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
87.	Deputy Commissioner of State Tax (VAT ADM), Jalna.	JAL-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
88.	Deputy Commissioner of State Tax (VAT), Jalna.	JAL-VAT-E-002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
89.	Deputy Commissioner of State Tax (Profession Tax), Nagpur.	NAG-PTO-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
90.	Deputy Commissioner of State Tax (Internal Audit), Nagpur.	NAG-AUI-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
91.	Deputy Commissioner of State Tax (VAT), 1 To 12, Nagpur.	NAG-VAT-E-001 TO 012	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
92.	Deputy Commissioner of State Tax (Investigation), Nagpur.	NAG-INV-E-001	Whole of the State.
93.	Deputy Commissioner of State Tax (ADM) M-94, Nagpur.	NAG-BST-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
94.	Deputy Commissioner of State Tax (VAT ADM), Chandrapur.	CHA-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
95.	Deputy Commissioner of State Tax (VAT), Chandrapur	CHA-VAT-E-002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

(1)	(2)	(3)	(4)
96.	Deputy Commissioner of State Tax (VAT ADM.), Gondia.	GON-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
97.	Deputy Commissioner of State Tax (VAT) 1 To 2, Amravati.	AMR-VAT-E-001 TO 002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
98.	Deputy Commissioner of State Tax (Investigation), Amravati.	AMR-INV-E-001	Whole of the State.
99.	Deputy Commissioner of State Tax (VAT ADM.), Yavatmal.	YAV-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
100.	Deputy Commissioner of State Tax (VAT ADM.), Khamgaon.	KHA-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
101.	Deputy Commissioner of State Tax (VAT ADM.), Akola.	AKO-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
102.	Deputy Commissioner of State Tax (VAT), Akola.	AKO-VAT-E-002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
103.	Deputy Commissioner of State Tax (Investigation), Nanded.	NAN-INV-E-001	Whole of the State.
104.	Deputy Commissioner of State Tax (VAT), 1 To 2, Nanded.	NAN-VAT-E-001 TO 002	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.
105.	Deputy Commissioner of State Tax (VAT ADM.), Latur.	LAT-VAT-E-001	Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad.

RAJIV JALOTA,
Commissioner of State Tax,
Maharashtra State, Mumbai.